

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 117
TO BE ANSWERED ON 17.07.2017

REVISION OF MGNREGA RATES

117. SHRI DHARMAPURI SRINIVAS:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government is planning to reduce the gap between MGNREGA and State wages;
- (b) if so, the details thereof;
- (c) whether Government has taken the opinion of the States in this regard; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): No such decision has been taken. As per section 6(1) of MGNREGA, 2005, the Central Government notifies the wages under the scheme for every financial year. It is linked to Consumer Price Index for Agricultural Labour (CPIAL).
